DELHI LEGISLATIVE ASSEMBLY

## DELHI LEGISLATIVE ASSEMBLY Bulletin Part – I (Brief summary of proceedings) Thursday 16<sup>th</sup> March 2006/ 25*Phalgun1927 (Saka)*

	14.04PM	Ch. Prem Singh, Hon'ble Speaker in Chair.
1	14.05PM	<b>Question Hour:</b> Starred questions No.182 to 189 were asked and replied. Replies to starred questions No.181 & 190 to 200 and un-starred questions No. 376 to 405 were placed on the table.
2	15.01PM	The Chair stated that due to time constraint the matters under Rule 280 may be treated as read.
3	15.02PM	<u>Annual Budget (2006-2007)</u>
4	16.03PM	<ol> <li>Discussion on the Annual Budget 2006-2007: The following Members participated :         <ol> <li>Shri Anil Bhardwaj</li> <li>Dr. Narendra Nath</li> <li>Shri Mange Ram Garg</li> <li>House adjourned for half an hour.</li> </ol> </li> </ol>
5	16.39P	House re-assembled (Hon'ble Speaker in Chair) (Discussion continued) 4. Shri Tarvinder Singh Marwah 5. Shri Mala Ram Gangwal 6. Shri Ramvir Singh Bidhuri 7.Shri Ramesh Bidhuri 8.Shri Kulwant Rana 9.Shri Subhash Chopra
6	18.00PM	Dr. A.K.Walia, Minister of Finance replied to the debate.
7	18.20PM	<ul><li>2) Consideration and Voting on the Demand for Grants for 2006-2007: The Minister of Finance moved that the Demand for Grants for the year 2006-2007be considered. The Demand for Grants were considered and passed.</li></ul>
8	18.25PM	<ul> <li>3) Appropriation (No.2) Bill, 2006 (Bill No.5 of 2006)</li> <li>The Minister of Finance introduced the `Appropriation (No.2) Bill No.2006 with the leave of the House.</li> <li>The Minister of Finance moved that the Bill be considered.</li> <li>The Bill was considered clause-wise.</li> <li>The Minister of Finance moved that the Bill be passed.</li> <li>The Motion was put to vote and adopted.</li> </ul>
9	18.27PM	House adjourned upto 2.00PM on 17 <sup>th</sup> March 2006
		Delhi Siddharath Rao
		16th March 2006

Secretary